

>12.03 hrs.

MESSAGE FROM RAJYA SABHA

AND

BILLS AS PASSED BY RAJYA SABHA – LAID

Title: Regarding passing of the Railway Protection Force (Amendment) Bill, 2003 and the Railway (Second Amendment) Bill, 2003 by the Rajya Sabha at its sitting held on 10th December, 2003 .

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- i. "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Railway Protection Force (Amendment) Bill, 2003 which has been passed by the Rajya Sabha at its sitting held on the 10th December, 2003."
 - ii. "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Railways (Second Amendment) Bill, 2003, which has been passed by the Rajya Sabha at its sitting held on the 10th December, 2003."
1. Sir, I lay on the Table the Railway Protection Force (Amendment) Bill, 2003 and the Railways (Second Amendment) Bill, 2003, as passed by the Rajya Sabha on the 10th December, 2003.
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